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RAJYA SABHA

Monday, the 20th December, 1971/the 29th Agrahayana: 1893 (Saka)

The House met at ten of the clock, MR. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND ACCOUNTS (1970-71) OF THE FILM FINANCE CORPORATION, BOMBAY AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING/ सूचना तथा मंत्रालय में उपमंत्री (SHRI DHARAMVIR SINGH): Sir, I beg to lay on the Table under sub-section (1) of section 619A of the companies Act, 1956, a copy (in English and Hindi) of each of the following papers: -

- (i) Eleventh Annual Report and of the Film Accounts Finance Corporation Limited, Bombay, for the year 1970-71, together with the the Accounts Auditors' Report on and the Comments of the Comptroller and Auditor-General of India thereon.
- (ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-1315/71]

ANNUAL REPORT AND ACCOUNTS (1969) OF THE EXPORT CREDIT AND GUARAN-TEE CORPORATION LIMIETD BOMBAY AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/ विदेश व्यापार मंत्रालय में उपमंत्री (SHRI A C. GEORGE): Sir, I beg to lay on the Table a copy (in English and Hindi) each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:

(i) Twelfth Annual Report and Accounts of the Export Credit and Guarantee Corporation Limited, Bombay, for the year 1969, together with the Auditors' Accounts and the on the Report Comments of the Comptroller and Auditor-General of India, thereon.

Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-1278/71 for (i) and (ii)]

REPORT ON THE ACTIVITIES OF THE CENTRAL SILK BOARD FOR THE YEAR 1970-71

SHRI A. C. GEORGE: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Report on the activities of the Central Silk Board for the year 1970-71, under section 12A of the Central Silk Board Act, 1948. [Placed in Library. See No. LT—1277/71]

ANNUAL REPORT (1970-71) OF THE COFFEE BOARD

SHRI A. C. GEORGE: Sir, I also beg to lay on the Table a copy each of the following papers:-

Thirty-first Annual Report of the Coffee Board for the year 1970-71.

[Placed in Library. See No. LT1294/71]

(ii) Statement (in English and Hindi) reasons for not laying giving simultaneously Hindi version of the above Report.

[Placed in Library. See No. LT-1295/71]

THE TEXTILE (PRODUCTION AND KNIT-TING, EMBROIDERY LOCO MAKING AND PRINTING MACHINES) CONTROL AMENDMENT ORDER, 1971

SHRI A. C. GEORGE: Sir, I also beg to lay on the Table a copy in (English and Hindi) of the Ministry of Foreign Trade Notifi-cation S.O. No. 3166, dated the 21st July, 1971, publishing the textiles (production by Knitting, Embroidery Lace making Printing Machines) Control Amendment Order, 1971 under sub-section (6) of section